

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

34.M.A. 1214/2018

M.A. 513/2018

M.A. 514/2018

IN

C.P. 707/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.01.2020**

NAME OF THE PARTIES: Kundanbala Wd/o. RatilalBusa
V/s.

Himalaya House Co Ltd.

SECTION 241(1)(a) OF COMPANIES ACT, 2013

ORDER

At request, list this matter on 24.03.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/